

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1069
TO BE ANSWERED ON 22.11.2016**

WELFARE SCHEMES FOR DISADVANTAGED SECTIONS

**†1069. SHRI LAKHAN LAL SAHU:
DR. SATYAPAL SINGH:
SHRI BHARTRUHARI MAHTAB:
SHRI SANJAY DHOTRE:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes/ programmes being implemented by the Government for the welfare of people belonging to the most disadvantaged sections of the society and to provide social security to them in the country;
- (b) the number of people benefited from the said schemes/programmes during each of the last three years and the current year, Scheme/Programme and State/UT-wise;
- (c) whether the Government has provided adequate funds under the said schemes/programmes during the said period, if so, the details thereof and if not, the the reasons therefor, Scheme/Programme and State/UT-wise;
- (d) whether cases of irregularities/ corruption/diversion of funds in implementation of the said schemes/ programmes have come to the notice of the Government during the said period, if so, the details thereof, Scheme/Programme-wise along with the action taken/being taken by the Government in such cases; and
- (e) the other steps taken/being taken by the Government for effective implementation of the said schemes/ programmes in the country?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

- (a) Details of the schemes/programmes being implemented by the Ministry of Social Justice & Empowerment, Ministry of Tribal Affairs and Ministry of Rural Development for the welfare of people belonging to the most disadvantaged sections of the society and to provide social security to them are at Annexure-I.
- (b) & (c) Number of people benefited from the said schemes/programmes and the details of the funds released under the said schemes/programmes are at Annexure-II.
- (d) Under the Scheme of Assistance to Voluntary Organizations working for Welfare of SCs and OBCs, some irregularities were found in respect of five NGOs during the last three years. As a result, these NGOs were blacklisted.
- (e) Details of steps taken/being taken by the Government for effective implementation of the said schemes/programmes are at Annexure-III.

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No.1069 for 22-11-2016 raised by SHRI LAKHAN LAL SAHU: DR. SATYAPAL SINGH: SHRI BHARTRUHARI MAHTAB: SHRI SANJAY DHOTRE regarding "**Welfare Schemes for Disadvantaged Sections**".

(a) (i) Ministry of Social Justice and Empowerment

The mandate of the Ministry of Social Justice & Empowerment is implementation of schemes for social, educational and economic empowerment of specified target groups which include Scheduled Castes (SCs), Other Backward Classes (OBCs), Senior Citizens, Victims of Drug Abuse. The Department of Social Justice and Empowerment among other schemes implements schemes for Scheduled Castes (SCs)/the disadvantaged groups. Details of some of the major schemes of the Department of Social Justice & Empowerment for these categories are:-

1. **Post Matric Scholarship Scheme for SC students:** The objective of the Scheme is to provide financial assistance to Scheduled Caste students studying at post matriculation or post-secondary stage to enable them to complete their education.
2. **Pre-Matric Scholarship Scheme for SC students studying in class IX and X:**The Government has introduced Centrally sponsored Scheme of Pre-Matric Scholarship for students belonging to Scheduled Castes studying in Classes IX & X. The objective of the Scheme is to support parents of SC children for education of their wards studying in classes IX and X so that the incidence of drop-out, especially in the transition from the elementary to the secondary stage is minimized.
3. **Pre-Matric Scholarship for Children of those engaged in Occupations involving cleaning and prone to health hazards:**Under the scheme financial assistance is provided for pre-matric education to children of the following target groups, viz. (i) Scavengers of dry latrines, (ii) Sweepers having traditional links with scavenging, (iii) Tanners, (iv) flayers (v) Manhole & open drain cleaners and (vi) Rag pickers.
4. **Assistance to Voluntary Organisations working for the welfare of SCs:**Grants-in-aid is released to NGOs/VOs working in the field of education, healthcare, skill development etc
5. **Babu Jagjivan Ram Chhatrawas Yojna (BJRCY) for Girls & Boys:**The primary objective of the scheme is to attract the implementing agencies for undertaking hostel construction programme, especially for SC Girls towards the broader vision of containment and reduction of their drop out rate.
6. **Pre-Matric Scholarship for OBCs:**This is a centrally sponsored scheme. The expenditure is shared between centre and state in 50:50 ratio. The aim of this Scheme is to motivate children of OBCs studying at pre-matric stage.
7. **Post-Matric Scholarship for OBCs:** This is a centrally sponsored scheme being implemented through the State Government and Union Territories. The objective of the scheme is to provide financial assistance to the OBC students studying at post-matriculation or post-secondary stage to enable them to complete their education.

8. **Construction of Hostels for OBC Boys and Girls:**The Scheme aims at providing hostel facilities to students belonging to socially and educationally backward classes, especially from rural areas, to enable them to pursue secondary and higher education.

9. **Assistance to Voluntary Organizations working for the Welfare of OBCs (NGO Scheme):**The purpose of this scheme is to involve the Voluntary Organization working for welfare of OBCs by providing skill up-gradation in various trades.

10. **Post-Matric Scholarship to the EBC Students:**This is a centrally sponsored scheme being implemented through the State Government and Union Territories. The objective of the scheme is to provide financial assistance to the EBC students studying at post-matriculation or post-secondary stage.

11. **Dr. Ambedkar Pre-Matric and Post-Matric Scholarship for DNTs:**This is a centrally sponsored scheme launched w.e.f 2014-15 for the welfare of those DNT students who are not covered under SC, ST or OBC. The income ceiling for eligibility is Rs. 2.00 lakh per annum. This scheme is implemented through State Governments/UT Administrations.

12. **Protection of Civil Rights(PCR) Act and Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989:**Two Acts of Parliament viz, the Protection of Civil Rights(PCR) Act, 1955(which prescribes punishment for the enforcement of any disability arising from the practice of Untouchability, abolished under Article 17 of the Constitution) and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989 (an Act to prevent the commission of offences of atrocities against the members of the Scheduled Castes and the Scheduled Tribes, to provide for Special Courts for the trial of such offences and for the relief and rehabilitation of the victims of such offences) are implemented by the respective State Governments/ Union Territory Administrations.

However, the schemes for the most disadvantaged sections of the society and major social security schemes being implemented by some of the other Ministries viz. the Ministry of Tribal Affairs, Ministry of Rural Development, include:

(ii) **Ministry of Tribal Affairs**

1. **The Post Matric Scholarship Scheme:** This scheme is open to all ST students and is given to enable them to pursue higher studies at Post Matriculation level including technical and professional studies. This Scheme covers all ST students whose parents annual income is below Rs. 2,50,000/-.

2. **Pre Matric Scholarship Scheme for ST students:** This scholarship is given to scheduled tribes students studying in class IX and X. This Scheme covers all ST students whose parent's annual income is below Rs. 2 Lacs. Scholarship of Rs. 150 per month for day scholars and Rs. 350 per month for hostellers are given for a period of 10 months in a year.

3. **Scheme of Grant-in-aid to Voluntary Organization working for the welfare of Scheduled Tribes including Coaching and Award of special incentive for improvement of infrastructure. (Erstwhile Scheme of Grant-in-aid to NGOs for the welfare of STs):** The prime objective of the scheme is to enhance the reach of welfare schemes of Government and fill the gaps in service deficient tribal areas, in the sectors such as education, health, drinking water, agro-horticultural productivity, social security net etc. through the efforts of voluntary

organizations, and to provide environment for socio-economic upliftment and overall development of the Scheduled Tribes (STs).

4. Strengthening Education among ST Girls in Low Literacy Districts(erstwhile Scheme of setting up of Educational Complex in Low Literacy Pockets for development of women literacy in tribal areas) :The primary objective of this Central Sector Scheme is promotion of education among tribal girls in the identified low literacy districts of the country.

(iii) Ministry of Rural Development

National Social Assistance Programme (NSAP), implemented by the M/o Rural Development, comprises five schemes viz.

1. **Indira Gandhi National Old Age Pension Scheme (IGNOAPS)**: Under the scheme, assistance is provided to person of 60 years and above and belonging to family living below poverty line as per the criteria prescribed by Government of India. Central assistance of Rs. 200/- per month is provided to person in the age group of 60-79 years and Rs. 500/- per month to persons of 80 years and above.

2. **Indira Gandhi National Widow Pension Scheme (IGNWPS)**: Under the scheme Central assistance @ Rs. 300/- per month is provided to widows in the age-group of 40-79 years and belonging to family living below poverty line as per the criteria prescribed by Government of India. After attaining the age of 80 years, the beneficiary would be shifted to IGNOAPS for getting pension of Rs. 500/- per month.

3. **Indira Gandhi National Disability Pension Scheme (IGNDPS)**: Under the scheme Central assistance @ Rs. 300/- per month is provided to persons aged 18-79 years with severe or multiple disabilities and belonging to family living below poverty line as per the criteria prescribed by Government of India. After attaining the age of 80 years, the beneficiary would be shifted to IGNOAPS for getting pension of Rs. 500/- per month.

4. **National Family Benefit Scheme (NFBS)**: Under the scheme a BPL household is entitled to lump sum amount of money on the death of primary breadwinner aged between 18 and 59 years. The amount of assistance is Rs. 20,000/-.

5. **Annapurna**: Under the scheme, 10 kg of food grains per month are provided free of cost to those senior citizens who, though eligible under IGNOAPS, are not receiving pension under IGNOAPS.

ANNEXURE-II

Annexure referred to in reply to part (b) & (c) of Lok Sabha Unstarred Question No.1069 for 22-11-2016 raised by SHRI LAKHAN LAL SAHU: DR. SATYAPAL SINGH: SHRI BHARTRUHARI MAHTAB: SHRI SANJAY DHOTRE regarding "Welfare Schemes for Disadvantaged Sections".

Annexure II (i). Central assistance released and beneficiaries covered under Post Matric Scholarship Scheme for SC Students (PMS-SC) during the 2013-14 to 2015-16 and 2016-17 (Rs. in lakh)

Sl No.	State/UT	2013-14		2014-15		2015-16		2016-17	
		CA Released	No. of beneficiaries	CA Released	No. of Beneficiaries	CA Released	No. of beneficiaries	CA Released	No. of beneficiaries anticipated
1	Andhra Pradesh	19410.50	552723	9300.00	505843	13341.00	635717	14398.00	0.00
2	Assam	1216.00	27554	683.28	31145	810.00	31145	0.00	0.00
3	Bihar	4462.87	118300	3000.00	125000	7476.00	155000	4081.00	0.00
4	Chandigarh	50.00	1686	275.00	1843	0.00	2600	182.00	3000
5	Chhattisgarh	1535.00	82871	1100.00	89501	628.00	86335	190.00	94962
6	Daman & Diu	0.00	188	20.31	136	0.00	156	0.00	0.00
7	Delhi	0.00	45528	1700.00	25831	0.00	30833	0.00	0.00
8	Goa	14.49	164	07.00	356	14.00	247	0.00	0.00
9	Gujarat	5283.36	111181	3900.00	127210	5964.00	144000	5244.00	0.00
10	Haryana	3669.05	75913	2700.00	105184	6867.00	72533	10735.00	0.00
11	Himachal Pradesh	926.00	19709	1600.00	6852	2700.00	48685	2400.00	55213
12	Jammu & Kashmir	897.01	10131	298.00	7221	91.00	7221	0.00	0.00
13	Jharkhand	1334.10	13292	900.00	28710	911.00	33733	2071.00	0.00
14	Karnataka	4270.82	267142	2400.00	315795	3840.00	318125	3300.00	334036
15	Kerala	11765.30	123771	4200.00	122927	1647.00	120667	4267.20	132857
16	Madhya Pradesh	12198.89	237813	6350.00	274018	10300.00	288358	3308.00	302877
17	Maharashtra	3311.00	406427	17635.00	461315	27988.00	524232	5452.00	602871
18	Manipur	0.00	4969	1193.50	5892	620.32	4041	583.31	6554
19	Meghalaya	06.00	107	0.00	121	0.00	123	0.00	0.00
20.	Odisha	3121.72	141776	4222.83	172504	8995.00	199411	19879.80	0.00
21	Puducherry	0.00	1953	0.00	8635	0.00	5426	0.00	0.00
22	Punjab	28081.00	216214	37687.61	286394	8930.00	601427	28008.40	0.00
23	Rajasthan	10592.00	249703	5500.00	151621	8252.00	143602	20056.00	326312
24	Sikkim	66.64	278	46.95	273	164.53	291	0.00	0.00
25	Tamil Nadu	32173.06	698174	25400.00	713928	46064.00	758290	74324.00	796206
26	Telangana	0.00	0.00	8800.00	270810	12454.00	265108	33166.00	278363
27	Tripura	1086.90	16610	1768.59	21177	1625.15	16765	0.00	0.00
28	Uttar Pradesh	55666.00	1095526	47249.56	861474	46903.00	947622	27000.00	0.00
29	Uttarakhand	3623.83	70182	1800.00	81415	2519.00	100489	7301.00	0.00
30	West Bengal	10588.00	405554	6600.00	514992	2284.00	252205	4369.00	939390

Annexure II (ii). Central assistance released and beneficiaries covered under Pre-Matric Scholarship Scheme for SC Students studying in class IX & X during the 2013-14 to 2015-16 and 2016-17

(Rs. in lakh)

S.No	State/ UT	2013-14		2014-15		2015-16		2016-17	
		CA Released	No. of Beneficiaries	CA Released	No. of Beneficiaries	CA Released	No. of Beneficiaries	CA Released	No. of Beneficiaries
1	Andhra Pradesh	0	0	1554.35	193188	4335.37	157736	0.00	0
2	Assam	1346.02	59823	673.01	62560	0	0	0.00	0
3	Bihar	6184.72	274407	3127.82	1581	10223.33	453885	0.00	0
4	Chandigarh	42.45	1887	32.22	1432	42	1888	3.85	171
5	Chhattisgarh	2475.25	105399	1237.62	105399	4662.14	246715	2496.29	119014
6	D&N Haveli	0	0	0	0	0.65	58	0.00	0
7	Daman & Diu	0	0	1.67	74	2.65	118	0.00	0
8	Delhi	0	0	0	0	0.9	40	0.00	0
9	Goa	0	0	0	0	0	0	0.00	0
10	Gujarat	0	0	1200	46318	1600.00	69045	2100.12	90949
11	Haryana	0	0	0	0	3279.66	143537	0.00	0
12	Himachal Pradesh	0	0	0	0	531.13	23572	0.00	0
13	Jammu & Kashmir	172.5	7667	86.25	7863	0	0	0.00	0
14	Jharkhand	0	0	0	0	0	0	0.00	0
15	Karnatka	3057.84	190466	3826.44	210639	0	0	20.29	902
16	Kerala	2318.65	101386	1159.33	88783	1731.06	84250	1654.25	84210

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17	Madhya Pradesh	0	0	8022.55	373866	4300.00	303397	13352.88	347356
18	Maharashtra	11954.74	466771	5977.37	64629	0	0	0.00	0
19	Manipur	56.27	465	28.13	880	32.49	1217	0.00	0
20	Meghalaya	0	0	3.62	100	0	0	0.00	0
21	Odisha	5126.06	238874	5135.24	276345	5440.43	230920	0.00	0
22	Punjab	6020.47	313936	2869.66	189705	4862.00	222850	0.00	0
23	Rajasthan	4262.15	245366	4922.9	264372	345.55	15358	11.25	500
24	Sikkim	0	0	0	0	5.22	236	0.00	0
25	Tamilnadu	4647.37	170672	2323.68	204620	10297.44	455420	0.00	0
26	Tripura	507.84	38660	302.13	36853	199.10	8799	37.59	1671
28	Uttarakhand	1170.2	76300	1626.69	82499	579.19	25719	0.00	0
29	West Bengal	5310.58	445979	7292.66	302266	0	0	7201.58	349674



Annexure II (iii) State wise financial & beneficiaries details during 2013-14 to 2016-17 under the Centrally Sponsored Scheme of Pre-Matric Scholarship to the children of those engaged in occupations involving cleaning and prone to health hazards.

(Rs. in Lakh)

S.No	Name of State/UT	2013-14		2014-15		2015-16		2016-17	
		CA released	Number of Beneficiaries	CA released	Number of Beneficiaries	CA released	Number of Beneficiaries	CA released	Number of Beneficiaries
1	Assam	0.00	00	5.22	4049	0.00	00	0.00	0.00
2	Goa	3.45	250	0.00	00	0.00	00	0.00	0.00
3	Gujarat	821.00	375739	0.00	00	177.34	333629	0.00	0.00
4	Himachal Pr.	26.39	1796	28.85	1929	32.45	2124	0.00	0.00
5	Kerala	0.00	00	0.35	1362	0.00	00	0.00	0.00
6	Maharashtra	700.00	155664	0.00	00	0.00	00	0.00	0.00
7	Mizoram	7.88	197	12.34	275	16.71	355	18.17	440
8	Odisha	19.72	1427	0.53	1572	7.20	1135	0.00	0.00
9	Rajasthan	222.20	79369	0.00	00	0.00	00	0.00	0.00
10	Uttarakhand	00	00	0.00	00	7.90	1450	0.00	0.00
11	West Bengal	42.79	4571	42.63	5086	0.00	00	0.00	00

Annexure II(iv)

Details of GIA released and number of beneficiaries for the last three years under the "Scheme Grant-in-aid to Voluntary Organisations working for Scheduled Castes", is given as under :-

S. No.	State/UTs	2013-14		2014-15		2015-16		2016-17	
		Amount sanctioned and released (Rs. in Lakh)	No. of beneficiaries	Amount sanctioned and released (Rs. in Lakh)	No. of beneficiaries	Amount sanctioned and released (Rs. in Lakh)	No. of beneficiaries	Amount sanctioned and released (Rs. in Lakh)	No. of beneficiaries
1.	Andhra Pradesh	54.18	300	26.06	300	42.20	300	27.40	300
2.	Gujarat	50.27	930	23.80	491	1.06	120	13.13	490
3.	Haryana	15.59	374	15.32	305	0.00	0	18.26	200
4.	Himachal Pradesh	06.53	50	6.70	50	6.88	50	6.51	50
5.	Jammu & Kashmir	10.87	60	6.17	160	13.54	260	0	60
6.	Jharkhand	0.00	0	0.00	0	0.00	0	5.6	100
7.	Karnataka	224.80	2560	195.27	1765	407.30	3070	216.51	1500
8.	Kerala	0.69	0		0	0.00	0	0	0
9.	Madhya Pradesh	194.27	4436	40.14	650	5.86	100	67.24	400
10.	Maharashtra	379.46	3134	524.03	3226	460.67	1585	713.81	4080
11.	Orissa	192.25	2083	246.51	2140	76.20	4016	391.20	2780
12.	Rajasthan	115.61	2600	206.92	4400	359.42	2571	345.28	3025
13.	Tamil Nadu	40.60	187	36.24	100	50.18	200	18.31	425
14.	Uttar Pradesh	201.55	2570	305.62	2901	149.66	1457	467.66	2950
15.	Uttarakhand	09.81	100	1.64	0	0.00	0	0	0
16.	West Bengal	77.34	1418	45.66	789	11.99	400	23.55	300
17.	NCT of Delhi	208.00	10620	139.62	1776	3346.52	30222	276.96	1895
18.	Assam	63.17	930	52.99	870	7.29	150	61.51	500
19.	Manipur	50.49	980	30.01	280	4.05	30	80.97	865
20.	Telangana	0.00	0	0.00	0	46.95	400	38.52	200

Annexure II (v). SC girls hostels sanctioned, central assistance released and number of beneficiaries

(Rs. In lakhs)

S.No.	States/UTs	2013-14			2014-15			2015-16			2016-17		
		Expr.	Beneficiaries	No. of Hostels	Expr.	Beneficiaries	No. of Hostels	Expr.	Beneficiaries	No. of Hostels	Expr.	Beneficiaries	No. of Hostels
1	A.P.	607.00	471	3	0	0	0	0.00	0	0	0.00	0	0
2	Assam	218.60	224	3	0	0	0	84.80	(2 nd instt)	0	0.00	0	0
3	Bihar	81.00	90	1	81.00	(2nd instt)	0	0	0	0	0	0	0
4	Gujarat	33.59	60	1	0	0	0	0	0	0	0	0	0
6	Haryana	60.00	88	1	170.40	80	1	232.29	300	3	244.17	0	0
7	H.P.	0.00	94	1	0	0	0	292.36	100	1	0	0	0
8	J&K	100.00	100	1	0	0	0	0	0	0	0	0	0
9	Karnataka	200.00	200	2	0	0	0	0	0	0	0	0	0
10	M.P.	580.00	350	6	0	0	0	0	0	0	0	0	0
11	Maharashtra	417.00	442	5	416.45	176	2	163.40	2nd instt	0	0.00	0	0
12	Manipur	574.85	100	2	444.97	450	5	144.31	205	3	221.78	0	0
13	Orissa	0	0	0	0	0	0	80.00	100	1	653.73	200	2
14	Punjab	263.00	100	1	106.38	166	2	89.57	100	1	421.78	100	1
15	Rajasthan	0	0	0	181.46	100	1	1350.00	450	9	0.00	0	0
16	Sikkim	0	0	0	0	0	0	700.00	200	2	0.00	0	0
17	Tripura	0	0	0	0	0	0	100.00	100	1	57.50	0	0
18	WB	916.67	600	6	472.00	300	3	1332.27	200	2	666.41	200	2

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Annexure II (vi) State-wise details of number of SC boys hostels sanctioned, central assistance released and number of beneficiaries during last three years and current year 2016-17

(Rs. In lakhs)

States/UTs	2013-14			2014-15			2015-16			2016-17		
	Expr.	Beneficiaries	No. of Hostels	Expr.	Beneficiaries	No. of Hostels	Expr.	Beneficiaries	No. of Hostels	Expr.	Beneficiaries	No. of Hostels
1 A.P.	300.00	250	2	0	0	0	50.00	220	1	0.00	0	0
2 H.P.	0	0	0	0	0	0	86.18	100	1	60	0	0
3 Jharkhand	0	0	0	0	0	0	18.26	(2nd instt)	0	0	0	0
4 Karnataka	150.00	165	2	0	0	0	0	0	0	0	0	0
5 Kerala	0	0	0	90.00	60	1	0	0	0	0	0	0
6 M.P.	25	250	5	0	0	0	0	0	0	0	0	0
7 Maharashtra	202.62	298	3	60.29	100	1	84.62	100	1	65.79	0	0
8 Orissa	0	0	0	0	0	0	0	0	0	50	100	1
9 Punjab	0	0	0	121.05	69	1	23.40	52	1	31.05	0	0
10 Rajasthan	100.00	100	2	45.00	100	1	0.00	0	0	0.00	0	0
11 Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
12 UP	16.80	118	1	0	0	0	0	0	0	0	0	0
13 WB	0	0	0	125	(2nd instt)	0	65.8	2nd instt	0	0	0	0
TOTAL	794.42	1181	15	441.34	329	4	328.26	472	4	206.84	100	1

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Annexure II (vii) State-wise Release and Beneficiaries under the Scheme of Pre-Matric for OBC Students during last three years and current year (as on 18.11.2016)

S.No.	States/ UTs	Amount and Beneficiaries in lakh							
		2013-14		2014-15		2015-16		2016-17	
		Funds Released	No. of Beneficiaries	Funds Released	No. of Beneficiaries	Funds Released	No. of Beneficiaries	Funds Released	No. of Beneficiaries
1	Andhra Pradesh	0.00	0.24	515.50	0.46	635.00	0.72	0.00	
2	Bihar	1691.00	120.00	721.00	40.39	2180.00	\$	850.50	
3	Chhattisgarh	0.00	0.00	948.00	\$	0.00	0.00	0.00	
4	Goa	50.00	0.04	36.00	0.08	320.00	0.07	12.00	
5	Gujarat	1120.00	1.26	573.32	1.20	678.88	1.09	660.00	
6	Haryana	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
7	Himachal Pradesh	40.00	0.15	40.00	0.00	0.00	0.00	0.00	
8	Jammu & Kashmir	112.01	0.52	0.00	0.00	0.00	0.46	0.00	
9	Jharkhand	0.00	0.00	68.53	0.10	214.85	8.91	0.00	
10	Karnataka	1160.00	1.61	710.00	5.70	1285.00	10.86	667.00	
11	Kerala	796.08	7.46	607.00	3.81	703.00	1.67	365.00	
12	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
13	Maharashtra	0.00	0.00	279.70	3.74	1306.00	\$	0.00	
14	Odisha	440.47	1.44	243.50	1.02	0.00	0.87	458.00	
15	Punjab	452.00	0.00	0.00	1.76	582.00	7.68	303.00	
16	Rajasthan	442.51	4.19	508.44	4.24	598.33	\$	561.75	
17	Tamil Nadu	1338.00	2.47	744.31	3.17	628.50	0.49	787.00	
18	Telangana	0.00	0.00	413.00	\$	0.00	\$	0.00	
19	Uttar Pradesh	3253.00	57.27	3520.00	1.31	1740.00	0.58	0.00	
20	Uttarakhand	58.50	0.44	58.50	1.55	0.00	\$	0.00	
21	West Bengal	280.73	1.83	315.60	3.02	952.28	3.52	747.75	
22	Assam	0.00	0.00	319.00	0.36	0.00	0.00	0.00	
23	Manipur	0.00	0.00	100.00	\$	0.00	0.00	0.00	
24	Sikkim	24.00	0.01	0.00	0.00	11.60	0.02	12.60	
25	Tripura	142.00	0.71	174.00	0.70	142.00	0.71	106.50	
26	Andaman Nicobar Island	33.93	0.04	0.00	0.00	0.00	0.00	0.00	
27	Chandigarh	0.00	0.00	0.00	0.00	1.33	\$	1.97	
28	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
29	Daman & Diu	18.17	0.01	5.50	0.01	0.00	0.00	0.00	
30	Delhi	45.26	0.05	54.76	0.06	93.00	\$	54.76	
31	Puducherry	101.23	0.00	0.00	0.13	7.00		0.00	
	Total	11598.89	199.50	10955.66	72.81	12078.77	37.65	5587.83	

\$ Awaited

Note: No. of beneficiaries include students benefitted by some States from their own Plan fund.

No. of beneficiaries are provided by the States/UTs with the proposals of subsequent year

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Annexure II (viii). Details of Post Matric Scholarship scheme for OBC students during last three years and current year

(Amount and Beneficiaries In lakhs)

Sl. No.	State/UTs	2013-14		2014-15		2015-16		2016-17		
		Amount released	Physical Achievement	Amount released	Physical Achievement	Amount released	Physical Achievement	Amount released	Physical Achievement	
1	Andhra Pradesh	6314.00	0.76	3322.00	5.24	3545.05	6.22	2553.00	No. of beneficiaries are provided by the States/UTs with the proposals of subsequent year	
2	Bihar	7738.00	1.37	6581.90	4.50	7485.00	\$	5397.00		
3	Chattisgarh	0.00	2.19	2623.35	0.25	0.00		0.00		
4	Goa	106.00	0.04	442.00	0.05	114.00	0.03	104.00		
5	Gujarat	2707.10	1.79	3142.87	0.97	4351.05	\$	4187.00		
6	Haryana	811.00	0.56	0.00	0.17	1494.29		0.00		
7	Himachal Pradesh	448.86	0.07	425.00	0.08	499.00	0.08	478.00		
8	Jammu & Kashmir	708.89	0.09	769.00	0.07	777.74	\$	650.00		
9	Jharkhand	2460.00	1.79	2222.90	0.94	2376.00	0.69	2288.00		
10	Karnataka	3749.32	1.72	4115.30	3.37	4419.00	4.11	4236.00		
11	Kerala	2490.00	1.61	2117.30	1.48	2223.70	1.52	2119.70		
12	Madhya Pradesh	5412.00	0.32	5620.00	3.86	5224.00	2.25	5033.00		
13	Maharashtra	8379.00	3.49	8014.00	2.67	8106.95	3.30	7792.00		
14	Odisha	2601.39	1.22	1289.00	1.41	2383.39	\$	2595.37		
15	Punjab	0.00	0.00	0.00	0.00	2003.01	0.71	1920.00		
16	Rajasthan	4442.93	2.05	4546.02	0.65	4950.99	0.53	3567.00		
17	Tamil Nadu	5375.00	1.36	4571.50	1.24	5184.00	1.42	4998.00		
18	Telangana	0.00	2.26	1094.10	7.81	2566.00	6.94	2468.00		
19	Uttar Pradesh	14880.00	6.34	13445.00	3.25	14471.97	6.01	13837.00		
20	Uttarakhand	392.00	0.25	680.10	0.41	726.00	0.11	675.00		
21	West Bengal	6277.14	2.20	5280.55	2.29	6582.86	2.08	6034.76		
22	Andaman & Nicobar Islands	0.00	0.00	11.00	0.01	0.00	\$	0.00		
23	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.00				0.00
24	Daman & Diu	8.86	0.01	7.13	0.004	15.29				7.13
25	Chandigarh	0.51	0.00	61.00	0.004	84.71	0.003	61.00		
26	Delhi	44.88	0.001	92.98	0.00	0.00	\$	0.00		
27	Puducherry	0.00	0.00	7.00	0.004	56.00				0.00
28	Assam	0.00	0.68	5454.96	0.68	0.00				0.00
29	Manipur	531.00	0.09	598.00	0.05	602.62				471.00
30	Tripura	850.00	0.30	1430.00	0.31	1532.65	0.19	837.00		
31	Sikkim	128.00	0.01	150.00	0.01	500.00	0.01	140.00		
	Total:	76855.88	32.57	78113.96	41.78	82275.27	36.20	72448.96		

\$ Awaited

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Annexure II (ix) Physical and Financial Achievement under the Scheme of "Construction of Hostels for OBC Boys and Girls" during the last Three Years and current year

Sl. No.	State/Uts	2013-14			2014-15			2015-16			2016-17		
		Physical Achievement		Financial Achievement (Rs. in lakh)	Physical Achievement		Financial Achievement (Rs. in lakh)	Physical Achievement		Financial Achievement (Rs. in lakh)	Physical Achievement		Financial Achievement (Rs. in lakh)
		No of Hostels	No of Seats		No of Hostels	No of Seats		No of Hostels	No of Seats		No of Hostels	No of Seats	
1	Chattisgarh	10	500	350.00	0	0	0.00	0	0	0.00	0	0	0.00
2	Gujarat	Remaining amount of 2012-13		226.50	0	0	0.00	0	0	0.00	0	0	0.00
3	Jammu & Kashmir	0	0	0.00	0	0	0.00	1	100	93.39	1	210	299.02
											1	209	203.70
4	Madhya Pradesh	0	0	0.00	5	450	235.50	1	500	788.40	2nd installment		37.80
5	Odisha	0	0	0.00	Remaining amount of 2012-13		20.00	0	0	0.00	0	0	0.00
6	Tamil Nadu	14	1150	805.00	6	400	304.46	5	400	439.79	0	0	0.00
7	Uttar Pradesh	0	0	0.00	0	0	0.00	5	450	350.77	3	300	140.22
8	West Bengal	0	0	0.00	0	0	0.00	4	400	408.61	remaining amount of 2015-16		13.00
											1	100	90.00
9	Assam	Remaining amount of 2011-12		126.00	0	0	0.00	0	0	0.00	0	0	0.00
10	Manipur	Remaining amount of 2010-11		112.00	0	0	0.00	1	100	111.53	remaining amount of 2015-16		45.97
								Remaining amount of 2012-13		126.00	4	400	630.00
11	Tripura	0	0	0.00	0	0	0.00	1	100	157.50	0	0	0.00
12	Sikkim	0	0	0.00	2	200	274.00	2	200	315.00	2	200	315.00
Central Universities/ Institutes													
13	Central University Manipur	2	200	420.00									
14	Central Uni. Tamilnadu			70.00									
15	MGAHV Wardha			70.00									
16	Banaras Hindu University, Uttar Pradesh	2	200	140.00							2nd installment		126.00
17	Aligarh Muslim University, Aligarh, UP				2	200	270.00				2nd installment		243.00
18	Tejpur University, Assam				2	200	301.50						
19	IIT Allahabad, UP				2	200	270.00	2nd installment		243.00			
20	Central University Jammu, J&K				2	100	135.00						
21	IGNTU Amarkantak				2	200	270.00	2nd installment		243.00	3rd installment		32.00
22	IIT (Banaras Hindu University)				2	200	270.00						
23	Nagaland Uni.				4	400	215.29						

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